

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 201 of 2011 & I.A. No. 309 of 2011

Dated: 15th February, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution
Company Ltd. Appellant (s)**

Versus

**Power Grid Corporation of India
Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
& Ms. Sneha V. for R-1.**

ORDER

**On the prayer of learned advocates for the parties, post the matter for
hearing on 29th February, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**